

[12 MAY, 2000]

RAJYA SABHA

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1948/00]

**Report and Accounts (1998-99) of Technology Development Board, New Delhi and related papers**

SHRI BACHI SINGH RAWAT: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Third Annual Report and Accounts of the Technology Development Board, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT. 1879/00]

**MESSAGE FROM THE LOK SABHA**

**The Protection of Plant Varieties and Farmers' Rights Bill, 1999**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on the 11th May, 2000, has adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Protection of Plant varieties and Farmers' Rights Bill, 1999:-

"that this House do extend the time for presentation of the Report of the Joint Committee on the Protection of Plant Varieties and Farmers' Rights Bill, 1999 upto the last day of the last week of the Monsoon Session, 2000."